#### NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 63(ND)2015 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

**SMT. INA MALHOTRA** HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY: M/s Col. Ajay Ahlawat V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

# SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Joby P.V Aparov C	arghese	Cansel for Respondent NO. 25	11.
	HPURUC	handela	Kespondent WO. 25	
1.	MANOJ KU		(vynn) Pedilimer	WayL
	Adv. Suya	r Sila S		((····
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#### ORDER

A request for adjournment is being made by ld. Counsel for the petitioner on the ground that talks of settlement are in progress. It is also submitted by the ld. Counsel for petitioner that the letter for adjournment was circulated. At his request, the matter is adjourned to 22.09.2016.

Sd1-(Ina Màlhotra)

Sd1-

(R.Varadharajan) Member Judicial